Annexure – 3

Name of the corporate debtor: GSA Retail Limited; Date of commencement of CIRP: 07.06.2022; List of creditors ason: 30.06.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ICICI Bank Limited	30/06/2022	4,32,79,331.95	4,04,41,518.03	Secured	4,04,41,518.03	4,04,41,518.03	No	100%	-	-	28,37,813.92	-	The final claim from the Bank received on 30.06.2022 in proper format in response of first claim filed on 22.06.2022. Further to state that the admitted claim are provisional and subject to further verification